

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH, COURT III

Item No.131
IB-1004(ND)/2020

IN THE MATTER OF:

M/s. High wings solutions private limited

....APPLICANT

SECTION

U/s 59

Order delivered on 25.03.2021

CORAM:

DR. DEEPTI MUKESH

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

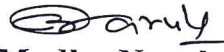
For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.05.2021.


(Madhu Narula)
Court Officer